

List of cases instituted on or after 1st August 2018 and which were e-filed during the month of March 2020 in Delhi Districts Court

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Number	Nobile	Advocate email id	Date of Registration	Date of e-filing
1	Tis HAZARI - COMMERCIAL COURT	CENTRAL	OMP(COMM)/1944/2020	RAJINDER PAL VS SBI CARDS	HARSH GUPTA	9582420856		groverandassociaTislawfirm@gmail.com	03/16/2020	03/12/2020
2	Tis HAZARI - COMMERCIAL COURT	CENTRAL	OMP(COMM)/1949/2020	VAIBHAV UPPAL VS AAKASH EDUCATIONAL	JYOTI KUMARI	9910088640		manojyadav@gmail.com	03/16/2020	03/12/2020
3	Tis HAZARI - COMMERCIAL COURT	CENTRAL	OMP(COMM)/1984/2020	DEVANSHU GUPTA VS AAKASH EDUCATIONAL	JYOTI KUMARI	9910088640		manojyadav@gmail.com	03/16/2020	03/12/2020
4	Tis HAZARI - COMMERCIAL COURT	CENTRAL	OMP(COMM)/2040/2020	MUKUL MITTAL VS KOTAL MAHINDRA BANK LIMITED	DIGVIJAY	9312313716		digvijaybhardwaj45@gmail.com	03/18/2020	03/17/2020
5	Tis HAZARI - COMMERCIAL COURT	CENTRAL	OMP(COMM)/2080/2020	ROBIN SINGH VS SBI CARDS AND PAYMENT	R K MISHRA	9891539006		sandmthz@gmail.com	03/18/2020	03/17/2020